

Cause List for Mediation Centre

Date : 02/08/2025

Mediator : Dr. Renu Aggarwal, Advocate

Case No.: 6848/20	Case Id: 2505M03823	Referring Judge : Ms. Shaina Goyal, DJS	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time : 12:00:00 PM	
SHIBA MALIK	Vs.	IESHA MALIK & ORS	
		Total Days spent :	91
Case No.: 143/23	Case Id: 2507M06960	Referring Judge : Ms. Aditi Chaudhary, DHJS	
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.		Hearing Time : 12:00:00 PM	
DILPREET KAUR	Vs.	AKASH JOSHI	
		Total Days spent :	7
Case No.: 682/19	Case Id: 2507M07000	Referring Judge : Sh. Naresh Kumar Laka, DHJS	
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /		Hearing Time : 12:30:00 PM	
DOLLY MAKKAR	Vs.	PAWAN SINGH & ANR	
		Total Days spent :	7
Case No.: 1403/23	Case Id: 2504M03627	Referring Judge : Sh. Ankit Solanki, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
VIRENDER KUMAR MEHRA	Vs.	HARPREET SINGH	
		Total Days spent :	98
Case No.: 312/23	Case Id: 2505M03825	Referring Judge : Ms. Alka Singh, DJS	
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY		Hearing Time : 2:00:00 PM	
HEMANT GUPTA	Vs.	RISHABH CHOPRA	
		Total Days spent :	91
Case No.: 26/24	Case Id: 2507M06444	Referring Judge : Sh. Naveen Kumar Kashyap, DJS	
Case Type : CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS		Hearing Time : 2:00:00 PM	
HIMANSHU CHOPRA	Vs.	ANUKAMPA SHARMA	
		Total Days spent :	14
Case No.: 254/25	Case Id: 2507M06443	Referring Judge : Sh. Naveen Kumar Kashyap, DJS	
Case Type : MATRIMONIAL : PETITION FOR DIVORCE		Hearing Time : 2:00:00 PM	
ANUKAMPA SHARMA	Vs.	HIMANSHU CHOPRA	
		Total Days spent :	14
Case No.: 1608/22	Case Id: 2507M05638	Referring Judge : Ms. Deshna Golichha, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
GULAB SINGH	Vs.	ANUP SINGH	
		Total Days spent :	28
Case No.: 617/24	Case Id: 2507M06445	Referring Judge : Sh. Naveen Kumar Kashyap, DJS	
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.		Hearing Time : 2:00:00 PM	

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Date : 02/08/2025

HIMANSHU CHOPRA

Vs. ANUKAMPA SHARMA

Total Days spent : 14

Case No.: 363/19

Case Id: 2507M06382

Referring Judge :

Sh. Kautuk, DJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 2:00:00 PM

RAKESH SOLANKI

Vs. M/S RICHA & CO

Total Days spent : 14

Case No.: 585/23

Case Id: 2507M07051

Referring Judge :

Ms. Shivali Sharma, DHJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 2:00:00 PM

NISHA SHARMA

Vs. AMIT GAUTAM & ORS

Total Days spent : 7

Case No.: 367/2021

Case Id: 2507M06971

Referring Judge :

Sh. Vidya Prakash, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 3:00:00 PM

SUDHIR AGGARWAL

Vs. M/S SHIVA AGGARWAL

Total Days spent : 7

Total : 12

Mediator : Ms. Aditi Garg, DHJS

Case No.: 382/16

Case Id: 2507M06316

Referring Judge :

Sh. Manuj Kaushal, DJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS

Hearing Time : 2:00:00 PM

STATE

Vs. MOHD VAKIL & ORS

Total Days spent : 15

Total : 1

Mediator : Ms. Alka Ahir, Advocate

Case No.: 1493/24

Case Id: 2507M05826

Referring Judge :

Ms. Neha Pandey, DJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 11:00:00 AM

ANUBHAV FIBRES PVT LTD

Vs. JYOTSANA ENTERPRISES

Total Days spent : 21

Case No.: 18773/16

Case Id: 2507M06995

Referring Judge :

Ms. Shivali Sharma, DHJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR DAMAGES

Hearing Time : 12:00:00 PM

M/S VANDANA INTERNATIONAL

Vs. FEDEX EXPRESS SERVICES INDIA PVT LTD

Total Days spent : 7

Case No.: 655/23

Case Id: 2507M06380

Referring Judge :

Sh. Rajesh Kumar Goel, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 12:00:00 PM

M/S SUPREME SALES AGENCY

Vs. M/S ECONSHIP TECH PVT LTD & ANR

Cause List for Mediation Centre

Date : 02/08/2025

				Total Days spent :	14
Case No.:	230/20	Case Id:	2507M06969	Referring Judge :	Sh. Sachin Gupta, DHJS
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES			Hearing Time :	12:00:00 PM
MANJEET KAUR		Vs.	JITENDER KUMAR		
				Total Days spent :	7
Case No.:	713/22	Case Id:	2507M05557	Referring Judge :	Ms. Helly Fur Kaur, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	12:00:00 PM
KIRTI		Vs.	KARAN PAL SINGH		
				Total Days spent :	28
Case No.:	85/24	Case Id:	2507M05629	Referring Judge :	Sh. Naresh Kumar Malhotra, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	12:30:00 PM
MOTI LAL OSWAL FINANCIAL SERVICES LTD		Vs.	POOJA AHLAWAT		
				Total Days spent :	28
Case No.:	87/24	Case Id:	2507M05628	Referring Judge :	Sh. Naresh Kumar Malhotra, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	12:30:00 PM
MOTI LAL OSWAL FINANCIAL SERVICES LTD		Vs.	DEEPAK DHALL		
				Total Days spent :	28
Case No.:	56/25	Case Id:	2507M06331	Referring Judge :	Ms. Aditi Chaudhary, DHJS
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	2:00:00 PM
REETA		Vs.	SANDEEP KUMAR		
				Total Days spent :	14
Case No.:	145/25	Case Id:	2507M06127	Referring Judge :	Ms. Gita, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM
KHUSHBOO		Vs.	AKASH @ GAGAN		
				Total Days spent :	18
Case No.:	1082/19	Case Id:	2507M05829	Referring Judge :	Ms. Urvi Gupta, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
M/S MANJUL PUBLISHING HOUSE PVT LTD		Vs.	USHA JAIN		
				Total Days spent :	21
Case No.:	506/2025	Case Id:	2507M07003	Referring Judge :	Ms. Tyagita Singh, DHJS
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	2:00:00 PM
VIPUL BHASIN		Vs.	SAKSHI GUPTA		
				Total Days spent :	7
Case No.:	1582/22	Case Id:	2507M06519	Referring Judge :	Sh. Abhay Choudhary, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM

Cause List for Mediation Centre

Date : 02/08/2025

MOHD RABBAN

Vs. SATISH GUPTA

Total Days spent : 14

Total : 12

Mediator : Ms. Beena Sharma, Advocate

Case No.: 2/25 Case Id: 2507M07487 Referring Judge : Sh. Sumeet Anand, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:00:00 AM
PAWAN KUMAR Vs. DINESH KUMAR
Total Days spent : 5

Case No.: 1069/24 Case Id: 2507M07489 Referring Judge : Sh. Sumeet Anand, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND Hearing Time : 12:00:00 AM
PRERNA Vs. PAWAN KUMAR
Total Days spent : 5

Case No.: 53/24 Case Id: 2507M07488 Referring Judge : Sh. Sumeet Anand, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:00:00 AM
PAWAN KUMAR Vs. DINESH KUMAR
Total Days spent : 5

Case No.: 105/24 Case Id: 2507M07245 Referring Judge : Ms. Anamika, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 11:00:00 AM
NEETU YADAV Vs. ASHOK KUMAR YADAV
Total Days spent : 7

Case No.: 182/21 Case Id: 2507M06654 Referring Judge : Sh. Sumeet Anand, DHJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 2:00:00 PM
RAJIV SHARMA Vs. KRISHAN SHARMA
Total Days spent : 12

Case No.: 2078/2022 Case Id: 2507M06993 Referring Judge : Ms. Deshna Golichha, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
AGRICO ORGANICS Vs. M/S SUPER CROP SAFE LTD
Total Days spent : 7

Case No.: 2262/23 Case Id: 2507M05893 Referring Judge : Ms. Shaina Goyal, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:30:00 PM
AFSHEEN Vs. FIROZ AHMAD & ORS
Total Days spent : 19

Case No.: 5406/22 Case Id: 2507M07165 Referring Judge : Ms. Pooja Suhag, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:00:00 PM

Cause List for Mediation Centre

Date : 02/08/2025

M/S POOJA DESIGNERS PVT LTD

Vs.

M/S NAITIK SHAREE SHOWROOM

Total Days spent :

5

Case No.: 254/23

Case Id: 2507M07112

Referring Judge :

Ms. Shagun Sharma, DHJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND

Hearing Time :

11:00:00 PM

SUMER SINGH

Vs.

NEELAM & ORS

Total Days spent :

5

Total : 9

Mediator : Ms. Gayatri Aggarwal, Advocate

Case No.: 612783/16

Case Id: 2507M07639

Referring Judge :

Sh. Dev Saroha, DJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time :

11:00:00 AM

SANJAY TYAGI

Vs.

SUNIL TYAGI

Total Days spent :

4

Case No.: 5/25

Case Id: 2507M07642

Referring Judge :

Ms. Goma Dabas Gupta, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time :

11:00:00 AM

MONIKA MALIK

Vs.

RAM MURTHY VINAYAK

Total Days spent :

4

Total : 2

Mediator : Ms. Geetanjali Sharma, Advocate

Case No.: 5573/2019

Case Id: 2507M06343

Referring Judge :

Ms. Surabhi Sethi, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time :

11:00:00 AM

SHREE KRISHNA SEC AUTO PVT LTD

Vs.

APEX POWER PRJECTS PVT LTD

Total Days spent :

14

Case No.: 1107/23

Case Id: 2507M05948

Referring Judge :

Sh. Sumeet Anand, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time :

11:30:00 AM

TEJ FINCAP PVT LTD

Vs.

RAMESH TEWARI

Total Days spent :

21

Case No.: 3423/18

Case Id: 2507M07042

Referring Judge :

Ms. Aditi Chaudhary, DHJS

Case Type : MATRIMONIAL : PETITION FOR DIVORCE

Hearing Time :

11:30:00 AM

SANJAY KUMAR

Vs.

KANTA DEVI

Total Days spent :

7

Case No.: 2267/20

Case Id: 2507M05951

Referring Judge :

Ms. Pooja Yadav, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time :

12:00:00 PM

NEHA

Vs.

PAWAN & ORS

Cause List for Mediation Centre

Date : 02/08/2025

				Total Days spent :	21
Case No.:	485/19	Case Id:	2507M06398	Referring Judge :	Sh. Ajay Gupta, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	12:00:00 PM
KULDIP KAUR		Vs.	MOTHERS PRIDE & ANR		
				Total Days spent :	14
Case No.:	1366/22	Case Id:	2507M06333	Referring Judge :	Ms. Shaina Goyal, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	12:00:00 PM
FARHANA		Vs.	MOHD TARIQ & ORS		
				Total Days spent :	14
Case No.:	5649/24	Case Id:	2507M06420	Referring Judge :	Ms. Arushi Parwal, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM
PLAZA ELECTRICALS PRODUCTS PVT LTD		Vs.	BINAY KUMAR SRIVASTAVA		
				Total Days spent :	14
Case No.:	3120/23	Case Id:	2507M05570	Referring Judge :	Sh. Pranjal Gangwar, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM
UCO BANK		Vs.	KARAN SHARMA		
				Total Days spent :	28
Case No.:	40/25	Case Id:	2505M04377	Referring Judge :	Sh. Dharmender Singh, DHJS
Case Type :	PARTITION : SUIT FOR PARTITION			Hearing Time :	12:00:00 PM
VIRENDER BAROLIA		Vs.	DIN DAYAL BAROLIA & ORS		
				Total Days spent :	77
Case No.:	714/21	Case Id:	2507M06977	Referring Judge :	Sh. Jiten Mehra, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	12:30:00 PM
HEMANT VERMA		Vs.	TRIPTA CHAUDHARY & ANR		
				Total Days spent :	7
Case No.:	499/19	Case Id:	2506M05405	Referring Judge :	Sh. Ram Lal Meena, DHJS
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT			Hearing Time :	1:00:00 PM
TPDDL		Vs.	RAJ KUMAR		
				Total Days spent :	35
Case No.:	77/24	Case Id:	2507M07047	Referring Judge :	Sh. Manish Gupta, DHJS
Case Type :	CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS			Hearing Time :	2:00:00 PM
AMIT BHARTI		Vs.	KISHORE SINGH		
				Total Days spent :	7
Case No.:	64/24	Case Id:	2507M05812	Referring Judge :	Sh. Pawan Kr. Jain, DHJS
Case Type :	CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS			Hearing Time :	3:00:00 PM

Cause List for Mediation Centre

Date : 02/08/2025

MOHD AADAM JI

Vs. SHAISTA

Total Days spent : 21

Total : 13

Mediator : Ms. Mamta Rani, Advocate

Case No.: 3185/24

Case Id: 2507M05887

Referring Judge :

Ms. Poonam Singh, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 10:00:00 PM

WALLIULLAH

Vs. NADEEM KHAN

Total Days spent : 19

Total : 1

Mediator : Ms. Nahed Anjum, Advocate

Case No.: 17899/16

Case Id: 2507M07262

Referring Judge :

Sh. Sandeep Kumar Sharma, DHJS

Case Type : PARTITION : SUIT FOR PARTITION

Hearing Time : 12:00:00 AM

RUPENDER KATARIA

Vs. KAMAL KANT KATARIA & ORS

Total Days spent : 7

Case No.: 1263/22

Case Id: 2507M06402

Referring Judge :

Sh. Rajesh Kumar Goel, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 12:00:00 PM

RAJ JINDAL

Vs. RELIANCE INFRATEL LTD

Total Days spent : 14

Case No.: 189/25

Case Id: 2507M06391

Referring Judge :

Sh. Mukesh Kumar Gupta, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 12:30:00 PM

M/S VANSH ELECTROMECHANICAL DEVICES PVT LTD

Vs. M/S KONCEPT ELECTRICALS PVT LTD

Total Days spent : 14

Case No.: 2650/25

Case Id: 2505M04849

Referring Judge :

Ms. Nitika, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 1:00:00 PM

KAFAL CO OPERATIVE SOCIETY LTD

Vs. GOURAV SINGH

Total Days spent : 64

Case No.: 357/24

Case Id: 2507M06370

Referring Judge :

Ms. Helly Fur Kaur, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 2:00:00 PM

NAVEEN KUMARI

Vs. AJAY & ORS

Total Days spent : 14

Case No.: 666/24

Case Id: 2507M05944

Referring Judge :

Sh. Sumeet Anand, DHJS

Case Type : PARTITION : SUIT FOR PARTITION

Hearing Time : 2:00:00 PM

BHIM SINGH & ORS

Vs. SATWANT SINGH & ORS

Cause List for Mediation Centre

Date : 02/08/2025

Total Days spent : 21

Case No.:	10133/2017	Case Id:	2507M07012	Referring Judge :	Ms. Arushi Parwal, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
SHAH FAISAL KHAN		Vs.		MURSALEEN			
						Total Days spent :	7
Case No.:	598/24	Case Id:	2507M07009	Referring Judge :	Sh. Sachin Gupta, DHJS		
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES				Hearing Time :	2:00:00 PM	
SHIV SHANKAR CHAURASIYA		Vs.		ARPAN MEHTA & ORS			
						Total Days spent :	7
Case No.:	596/24	Case Id:	2507M07006	Referring Judge :	Sh. Sachin Gupta, DHJS		
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES				Hearing Time :	2:00:00 PM	
KUMARI PREETI		Vs.		ARPAN MEHTA & ORS			
						Total Days spent :	7
Case No.:	597/24	Case Id:	2507M07005	Referring Judge :	Sh. Sachin Gupta, DHJS		
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES				Hearing Time :	2:00:00 PM	
SUMAN		Vs.		ARPAN MEHTA & ORS			
						Total Days spent :	7
Total : 10							

Mediator : Ms. Ruby Bedi, Advocate

Case No.:	415/24	Case Id:	2507M06378	Referring Judge :	Ms. Ruchika Singla, DHJS		
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES				Hearing Time :	11:00:00 AM	
SUBEDAR MISHRA		Vs.		RAVI KUMAR			
						Total Days spent :	14
Case No.:	172/24	Case Id:	2507M07256	Referring Judge :	Ms. Goma Dabas Gupta, DHJS		
Case Type :	PARTITION : SUIT FOR PARTITION				Hearing Time :	11:00:00 AM	
KIRTI DHAKA		Vs.		SUSHMA			
						Total Days spent :	7
Case No.:	155/17	Case Id:	2507M07099	Referring Judge :	Ms. Manya, DJS		
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS				Hearing Time :	11:00:00 AM	
STATE		Vs.		RAJESH KUMAR			
						Total Days spent :	5
Case No.:	1049/23	Case Id:	2507M06399	Referring Judge :	Sh. Umang Joshi, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	12:00:00 PM	
VIPIN CHANDRA		Vs.		AMRIT LAL KADAM			

Cause List for Mediation Centre

Date : 02/08/2025

				Total Days spent :	14
Case No.:	1930/23	Case Id:	2507M07293	Referring Judge :	Ms. Vasundhara Azad, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	12:00:00 PM
STATE		Vs.	KUNAL & ORS		
				Total Days spent :	5
Case No.:	83/20	Case Id:	2507M07118	Referring Judge :	Ms. Divya Gupta, DJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:00:00 PM
YOGESH SACHDEVA		Vs.	ANIL SURI		
				Total Days spent :	5
Case No.:	00147/23	Case Id:	2507M07016	Referring Judge :	Ms. Aakanksha, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	12:00:00 PM
STATE		Vs.	FIROZ @ MONU		
				Total Days spent :	7
Case No.:	481/25	Case Id:	2505M04378	Referring Judge :	Ms. Payal Singhal, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	12:00:00 PM
STATE		Vs.	VISHAL TYAGI		
				Total Days spent :	77
Case No.:	43/24	Case Id:	2507M06417	Referring Judge :	Sh. Pawan Kr. Jain, DHJS
Case Type :	MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL			Hearing Time :	12:30:00 PM
AQUIB JAVED		Vs.	SUMAIYA JAVED		
				Total Days spent :	14
Case No.:	566/21	Case Id:	2505M04629	Referring Judge :	Sh. Arun Sukhija, DHJS
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	12:30:00 PM
SATVINDER KAUR		Vs.	BAJINDER PAL SINGH		
				Total Days spent :	70
Case No.:	46/23	Case Id:	2505M04630	Referring Judge :	Sh. Arun Sukhija, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	12:30:00 PM
BAJINDER PAL SINGH		Vs.	SATVINDER KAUR		
				Total Days spent :	70
Case No.:	108/23	Case Id:	2507M06311	Referring Judge :	Sh. Vineet Kumar, DHJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	2:00:00 PM
DEEPAK SHARMA		Vs.	ASHWANI BHALLA		
				Total Days spent :	14
Case No.:	341/23	Case Id:	2507M05636	Referring Judge :	Ms. Susheel Bala Dagar, DHJS
Case Type :	PARTITION : SUIT FOR PARTITION			Hearing Time :	2:00:00 PM

Cause List for Mediation Centre

Date : 02/08/2025

DURGA SHARAN PREM

Vs. RAJ CHAUDHARI

Total Days spent : 28

Case No.: 444/20

Case Id: 2505M04918

Referring Judge :

Ms. Upasana Satija, DJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 2:00:00 PM

M/S JANTA HOSEIRY FACTORY

Vs.

M/S PUJA AGENCIES & ANR

Total Days spent : 63

Case No.: 109/23

Case Id: 2507M06332

Referring Judge :

Sh. Vineet Kumar, DHJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

DEEPAK SHARMA

Vs.

ASHWANI BHALLA

Total Days spent : 14

Case No.: 1077/22

Case Id: 2507M07010

Referring Judge :

Sh. Sachin Sood, DHJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT

Hearing Time : 2:00:00 PM

ALTAF HASAN

Vs.

SANJAY

Total Days spent : 7

Case No.: 683/23

Case Id: 2507M06968

Referring Judge :

Sh. Sachin Sood, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 3:00:00 PM

MTD VACATION PVT LTD

Vs.

NITISH SHUKLA

Total Days spent : 7

Case No.: 30727/15

Case Id: 2507M07007

Referring Judge :

Sh. Rinku Jain, DJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 3:30:00 PM

BIRBAL

Vs.

NORTH DELHI MUNICIPAL CORPORATION

Total Days spent : 7

Case No.: 751/25

Case Id: 2507M07192

Referring Judge :

Ms. Shagun Sharma, DHJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND

Hearing Time : 11:00:00 PM

HARIOM KUMAR GUPTA

Vs.

TANUJ ARORA

Total Days spent : 5

Case No.: 3221/23

Case Id: 2507M07018

Referring Judge :

Ms. Aditi Chaudhary, DHJS

Case Type : MATRIMONIAL : PETITION FOR DIVORCE

Hearing Time : 11:00:00 PM

VIKRAM SINGH

Vs.

SHASHI @ PRIYA

Total Days spent : 7

Case No.: 252/23

Case Id: 2507M07095

Referring Judge :

Ms. Shivli Talwar, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 11:00:00 PM

SIMRANJEET KAUR

Vs.

AMANDEEP SINGH & ORS

Total Days spent : 5

Total : 21

Cause List for Mediation Centre

Date : 02/08/2025

Mediator : Not Assigned, NIL

Case No.: 218/24	Case Id: 2508M07943	Referring Judge : Ms. Helly Fur Kaur, DJS	Hearing Time : 12:00:00 AM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			
MANISHA SACHDEVA	Vs.	BABY MONYA TALWAR	
		Total Days spent :	0

Case No.: 1323/21	Case Id: 2508M07982	Referring Judge : Sh. Dev Chaudhary, DJS	Hearing Time : 10:00:00 AM
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY			
DEEPAK KUMAR	Vs.	POOJA CHITKARA & ANR	
		Total Days spent :	0

Case No.: 165/25	Case Id: 2508M08071	Referring Judge : Ms. Divyashree Raina, DJS	Hearing Time : 10:00:00 AM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			
SADHNA	Vs.	RANJEET SINGH	
		Total Days spent :	0

Case No.: 378/17	Case Id: 2508M08070	Referring Judge : Ms. Disha Langan, DJS	Hearing Time : 10:00:00 AM
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS			
STATE	Vs.	SEHZAD ALI	
		Total Days spent :	0

Case No.: 703/24	Case Id: 2508M08067	Referring Judge : Ms. Divyashree Raina, DJS	Hearing Time : 10:00:00 AM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			
REENA	Vs.	KRISHNA UPADHYAY	
		Total Days spent :	0

Case No.: 588/24	Case Id: 2508M08066	Referring Judge : Ms. Disha Langan, DJS	Hearing Time : 10:00:00 AM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			
PRIYANKA	Vs.	RAKESH	
		Total Days spent :	0

Case No.: 298/23	Case Id: 2508M08060	Referring Judge : Ms. Divyashree Raina, DJS	Hearing Time : 10:00:00 AM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			
BEENA & ANR	Vs.	RAVINDER KUMAR	
		Total Days spent :	0

Case No.: 857/23	Case Id: 2508M07995	Referring Judge : Sh. Dev Chaudhary, DJS	Hearing Time : 10:00:00 AM
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY			
BHAVNA	Vs.	BILAL RIYAJ	
		Total Days spent :	0

Case No.: 1/25	Case Id: 2508M07981	Referring Judge : Sh. Dev Chaudhary, DJS	Hearing Time : 10:00:00 AM
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC			

Cause List for Mediation Centre

Date : 02/08/2025

HARMEET KAUR

Vs. HARBANS SINGH KAKKAR

Total Days spent : 0

Case No.: 1212/24

Case Id: 2508M07980

Referring Judge :

Sh. Dev Chaudhary, DJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 10:00:00 AM

JASBIR KAUR

Vs. TARSEM SINGH & ANR

Total Days spent : 0

Case No.: 60/25

Case Id: 2508M08041

Referring Judge :

Sh. Raghubir Singh, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 10:00:00 AM

THE NAINITAL BANK LTD

Vs. M/S AYUSH COLLECTION

Total Days spent : 0

Case No.: 766/22

Case Id: 2508M08039

Referring Judge :

Ms. Disha Langan, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 10:00:00 AM

PRAGATI AGNIHOTRI

Vs. MANISH AGNIHOTRI

Total Days spent : 0

Case No.: 675/24

Case Id: 2508M08093

Referring Judge :

Ms. Disha Langan, DJS

Case Type : MATRIMONIAL : MATRIMONIAL OTHERS

Hearing Time : 10:00:00 AM

STATE

Vs. RAJU TIWARI

Total Days spent : 0

Case No.: 58/22

Case Id: 2508M08036

Referring Judge :

Ms. Disha Langan, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 10:00:00 AM

SOMAN KHATOON

Vs. MOHD SADDAM

Total Days spent : 0

Case No.: 1794/24

Case Id: 2508M07999

Referring Judge :

Sh. Dev Chaudhary, DJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 10:00:00 AM

PARVIOM TECHNOLOGY PVT LTD

Vs. FANTASTIC BY URBAN TREE APT

Total Days spent : 0

Case No.: 146/19

Case Id: 2508M08082

Referring Judge :

Ms. Disha Langan, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 10:00:00 AM

STATE

Vs. NARENDER SINGH

Total Days spent : 0

Case No.: 49/24

Case Id: 2508M08083

Referring Judge :

Ms. Disha Langan, DJS

Case Type : MATRIMONIAL : MATRIMONIAL OTHERS

Hearing Time : 10:00:00 AM

STATE

Vs. RAVI KUMAR

Total Days spent : 0

Case No.: 1268/22

Case Id: 2508M08090

Referring Judge :

Ms. Divyashree Raina, DJS

Cause List for Mediation Centre

Date : 02/08/2025

Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS	Hearing Time :	10:00:00 AM
STATE	Vs. JASBIR SINGH	Total Days spent :	0
Case No.:	377/2025	Case Id:	2508M07974
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Referring Judge :	Ms. Disha Langan, DJS
RACHNA RAWAT	Vs. PUNEET SINGH	Hearing Time :	10:30:00 AM
		Total Days spent :	0
Case No.:	2715/22	Case Id:	2508M07960
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Referring Judge :	Ms. Divya Gupta, DJS
CANARA BANK	Vs. RAKESH KUMAR VERMA	Hearing Time :	11:30:00 AM
		Total Days spent :	0
Case No.:	4/24	Case Id:	2508M08092
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS	Referring Judge :	Sh. Arun Sukhija, DHJS
YOGINDER KUMAR	Vs. HEM LATA	Hearing Time :	12:00:00 PM
		Total Days spent :	0
Case No.:	78/24	Case Id:	2508M07953
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Referring Judge :	Sh. Manish Gupta, DHJS
POOJA KUMARI	Vs. AVINASH KUMAR	Hearing Time :	12:00:00 PM
		Total Days spent :	0
Case No.:	238/25	Case Id:	2508M07956
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Referring Judge :	Sh. Lalit Kumar, DJS
AMAN GABA	Vs. PURAN ASHA GABA	Hearing Time :	12:00:00 PM
		Total Days spent :	0
Case No.:	491/22	Case Id:	2508M07957
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Referring Judge :	Sh. Arun Sukhija, DHJS
RICHA RANI	Vs. RADHEY SHAYAM	Hearing Time :	12:00:00 PM
		Total Days spent :	0
Case No.:	11/25	Case Id:	2508M07962
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE	Referring Judge :	Sh. Arun Sukhija, DHJS
BEENA GEORGE	Vs. THOMAS GEORGE	Hearing Time :	12:00:00 PM
		Total Days spent :	0
Case No.:	1598/22	Case Id:	2508M07945
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Referring Judge :	Sh. Bharat Aggarwal, DJS
M/S STANDARD REFRIGRATION PVT LTD	Vs. M/S MELCON ENGINEERS PVT LTD	Hearing Time :	12:00:00 PM
		Total Days spent :	0

Cause List for Mediation Centre

Date : 02/08/2025

Case No.:	314/25	Case Id:	2508M07967	Referring Judge :	Ms. Alka Singh, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND				Hearing Time :	12:00:00 PM	
NAVEEN CHANDER TIWARI		Vs.		BHASKAR TIWARI		Total Days spent :	0
Case No.:	890/23	Case Id:	2508M07969	Referring Judge :	Ms. Alka Singh, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	12:00:00 PM	
DINESH MITTAL		Vs.		MANI BHUSHAN KUMAR		Total Days spent :	0
Case No.:	1086/20	Case Id:	2508M07971	Referring Judge :	Ms. Alka Singh, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	12:00:00 PM	
M/S GURUNANAK POLYMER		Vs.		RS PLASTIC		Total Days spent :	0
Case No.:	516/23	Case Id:	2508M07973	Referring Judge :	Ms. Alka Singh, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	12:00:00 PM	
M/S DENTS PLY INDIA PVT LTD		Vs.		DR RAMANDEEP SINGH MAHAL		Total Days spent :	0
Case No.:	82/24	Case Id:	2508M07968	Referring Judge :	Ms. Alka Singh, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND				Hearing Time :	12:00:00 PM	
NARESH KUMAR		Vs.		NARAYAN SINGH		Total Days spent :	0
Case No.:	1682/19	Case Id:	2508M08084	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS		
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS				Hearing Time :	12:00:00 PM	
ASHISH THAKRAN		Vs.		RAKHI MAAN		Total Days spent :	0
Case No.:	163/25	Case Id:	2508M07951	Referring Judge :	Sh. Arun Sukhija, DHJS		
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS				Hearing Time :	12:00:00 PM	
RICHA RANI		Vs.		RADHEY SHAYAM		Total Days spent :	0
Case No.:	264/21	Case Id:	2508M08080	Referring Judge :	Sh. Manish Gupta, DHJS		
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	12:00:00 PM	
SEEMA		Vs.		RAJESH MAHTO		Total Days spent :	0
Case No.:	1488/24	Case Id:	2508M07947	Referring Judge :	Sh. Arun Sukhija, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL				Hearing Time :	12:00:00 PM	
SATISH MOUR		Vs.		PRIYANKA JAIN		Total Days spent :	0

Cause List for Mediation Centre

Date : 02/08/2025

Case No.:	33/25	Case Id:	2508M08057	Referring Judge :	Sh. Arun Sukhija, DHJS		
Case Type :	CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS				Hearing Time :	12:00:00 PM	
AMIT		Vs.	GEETA				
					Total Days spent :		0
Case No.:	609/22	Case Id:	2508M08007	Referring Judge :	Sh. Arun Sukhija, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE				Hearing Time :	12:00:00 PM	
KANISHK SETH		Vs.	SHIKHA SETH				
					Total Days spent :		0
Case No.:	52/2023	Case Id:	2508M07985	Referring Judge :	Ms. Preeti, DJS		
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS				Hearing Time :	12:00:00 PM	
STATE		Vs.	HIMNASHU RATRA				
					Total Days spent :		0
Case No.:	139/18	Case Id:	2508M07986	Referring Judge :	Sh. Anil Chandhel, DHJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	12:00:00 PM	
SURINDER MOHAN AGGARWAL		Vs.	SHREE AGGARSAIN COOP SOCIETY LTD				
					Total Days spent :		0
Case No.:	191/22	Case Id:	2508M08037	Referring Judge :	Sh. Vinod Kumar Meena, DHJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	12:00:00 PM	
DEVI DUTT		Vs.	RAJESH KUMAR & ORS				
					Total Days spent :		0
Case No.:	79/24	Case Id:	2508M07990	Referring Judge :	Ms. Alka Singh, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND				Hearing Time :	12:00:00 PM	
NARESH KUMAR		Vs.	CHANDAN SRIVASTAVA				
					Total Days spent :		0
Case No.:	81/24	Case Id:	2508M07992	Referring Judge :	Ms. Alka Singh, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND				Hearing Time :	12:00:00 PM	
NARESH KUMAR		Vs.	MOHD SHAMIM				
					Total Days spent :		0
Case No.:	80/24	Case Id:	2508M07993	Referring Judge :	Ms. Alka Singh, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND				Hearing Time :	12:00:00 PM	
NARESH KUMAR		Vs.	MANJEET SINGH				
					Total Days spent :		0
Case No.:	1106/22	Case Id:	2508M07994	Referring Judge :	Ms. Alka Singh, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	12:00:00 PM	
RAJENDER SACHDEVA		Vs.	VIJAY ARORA				

Cause List for Mediation Centre

Date : 02/08/2025

				Total Days spent :	0
Case No.:	113/23	Case Id:	2508M08056	Referring Judge :	Sh. Arun Sukhija, DHJS
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	12:00:00 PM
AMIT		Vs.	GEETA @ ANJALI		
				Total Days spent :	0
Case No.:	4/21	Case Id:	2508M08058	Referring Judge :	Sh. Arun Sukhija, DHJS
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	12:00:00 PM
PRIYANKA PURI		Vs.	KUNAL PURI		
				Total Days spent :	0
Case No.:	4035/21	Case Id:	2508M08059	Referring Judge :	Sh. Arun Sukhija, DHJS
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	12:00:00 PM
KUNAL PURI		Vs.	PRIYANKA PURI		
				Total Days spent :	0
Case No.:	243/24	Case Id:	2508M08063	Referring Judge :	Sh. Lalit Kumar, DJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:00:00 PM
MOHIT MANGLA		Vs.	RAJESH KUMAR		
				Total Days spent :	0
Case No.:	1361/24	Case Id:	2508M08065	Referring Judge :	Sh. Lalit Kumar, DJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND			Hearing Time :	12:00:00 PM
MANJEET KAUR		Vs.	JASVINDER SINGH		
				Total Days spent :	0
Case No.:	724/21	Case Id:	2508M08068	Referring Judge :	Sh. Arun Sukhija, DHJS
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	12:00:00 PM
RADHE SHYAM		Vs.	RICHA RANI		
				Total Days spent :	0
Case No.:	127/2025	Case Id:	2508M08069	Referring Judge :	Sh. Pritam Singh, DHJS
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES			Hearing Time :	12:00:00 PM
ABDUL SALAM		Vs.	AMISH KUMAR & ORS		
				Total Days spent :	0
Case No.:	387/25	Case Id:	2508M08075	Referring Judge :	Sh. Anil Antil, DHJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	12:00:00 PM
RENUKA AGGARWAL		Vs.	RAVI PRAKASH GUPTA & ORS		
				Total Days spent :	0
Case No.:	2459/24	Case Id:	2508M07997	Referring Judge :	Ms. Arushi Parwal, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM

Cause List for Mediation Centre

Date : 02/08/2025

SHRI GOKULAM CHIT & FINANCE CO

Vs. SUNIL KUMAR

Total Days spent : 0

Case No.: 2340/24 **Case Id:** 2508M08005
Case Type : MATRIMONIAL : PETITION FOR DIVORCE

Referring Judge : Sh. Arun Sukhija, DHJS
Hearing Time : 12:00:00 PM

VIJAY LAKRA

Vs. SONICA

Total Days spent : 0

Case No.: 208/24 **Case Id:** 2508M08047
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Referring Judge : Sh. Lalit Kumar, DJS
Hearing Time : 12:00:00 PM

SHYAM SUNDER

Vs. DELHI DEVELOPMENT AUTHORITY

Total Days spent : 0

Case No.: 149/24 **Case Id:** 2508M08055
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.

Referring Judge : Sh. Arun Sukhija, DHJS
Hearing Time : 12:00:00 PM

PRIYANKA PURI

Vs. KUNAL PURI

Total Days spent : 0

Case No.: 66/23 **Case Id:** 2508M08044
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.

Referring Judge : Sh. Arun Sukhija, DHJS
Hearing Time : 12:00:00 PM

PRIYANKA

Vs. KUNAL

Total Days spent : 0

Case No.: 105/23 **Case Id:** 2508M08091
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Referring Judge : Ms. Deepika Goyal Shokeen, DJS
Hearing Time : 12:30:00 PM

SWATI JHA

Vs. UTTKERSH MISHARA & ORS

Total Days spent : 0

Case No.: 12094/19 **Case Id:** 2508M08078
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Referring Judge : Ms. Arushi Parwal, DJS
Hearing Time : 12:30:00 PM

SHREE GOKULAM CHIT

Vs. NAJAKAT ALI

Total Days spent : 0

Case No.: 562/24 **Case Id:** 2508M07987
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Referring Judge : Sh. Shiv Kumar, DHJS
Hearing Time : 12:30:00 PM

DR MAMTA ARORA

Vs. M/S CRL DIAGNOSTIC PVT LTD

Total Days spent : 0

Case No.: 359/23 **Case Id:** 2508M07955
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.

Referring Judge : Sh. Pawan Kr. Jain, DHJS
Hearing Time : 12:30:00 PM

PURNOOR TABASSUM

Vs. MOHD ARSHAD

Total Days spent : 0

Case No.: 309/25 **Case Id:** 2508M08051

Referring Judge : Sh. Anil Kumar Sisodia, DHJS

Cause List for Mediation Centre

Date : 02/08/2025

Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Hearing Time :	12:30:00 PM
AARAV PACKAGING PVT LTD	Vs. MANALI PASAND AGRO FOODS	Total Days spent :	0
Case No.:	490/25	Case Id:	2508M08048
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Referring Judge :	Sh. Anil Kumar Sisodia, DHJS
M/S STONE STUDIO	Vs. SAURABH KHANDELWAL	Hearing Time :	12:30:00 PM
		Total Days spent :	0
Case No.:	166/25	Case Id:	2508M07976
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS
NEHA	Vs. PIYUSH KUMAR TANWAR	Hearing Time :	2:00:00 PM
		Total Days spent :	0
Case No.:	309/24	Case Id:	2508M07979
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Referring Judge :	Sh. Pawan Kr. Jain, DHJS
BABY GANAK	Vs. AKASH	Hearing Time :	2:00:00 PM
		Total Days spent :	0
Case No.:	595/24	Case Id:	2508M07978
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE	Referring Judge :	Sh. Pawan Kr. Jain, DHJS
DEEPAK SHARMA	Vs. ANJU SHARMA	Hearing Time :	2:00:00 PM
		Total Days spent :	0
Case No.:	1850/14	Case Id:	2508M07977
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE	Referring Judge :	Sh. Manish Gupta, DHJS
BHAGWAN DASS	Vs. POONAM	Hearing Time :	2:00:00 PM
		Total Days spent :	0
Case No.:	323/25	Case Id:	2508M08054
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Referring Judge :	Ms. Vineeta Goyal, DHJS
OM PRAKASH & CO	Vs. BIRD CLOTHING	Hearing Time :	2:00:00 PM
		Total Days spent :	0
Case No.:	402/24	Case Id:	2508M08053
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Referring Judge :	Ms. Vineeta Goyal, DHJS
VIJAY KUMAR GUPTA	Vs. KAWALJEET SINGH	Hearing Time :	2:00:00 PM
		Total Days spent :	0
Case No.:	270/2019	Case Id:	2508M08052
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Referring Judge :	Ms. Shruti Sharma-II, DJS
MANISH PAWAR	Vs. YOGESH PAWAR	Hearing Time :	2:00:00 PM
		Total Days spent :	0

Cause List for Mediation Centre

Date : 02/08/2025

Case No.:	169/22	Case Id:	2508M08050	Referring Judge :	Sh. Manish Gupta, DJS		
Case Type :	CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS				Hearing Time :	2:00:00 PM	
SHARAD RAJWANSHI		Vs.		SEEMA RAJWANSHI		Total Days spent :	0
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Case No.:	916/2022	Case Id:	2508M08049	Referring Judge :	Sh. Naveen Gupta, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	2:00:00 PM	
SURESH KHANDELWAL		Vs.		VINEET DAWAR		Total Days spent :	0
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Case No.:	1945/16	Case Id:	2508M08046	Referring Judge :	Sh. Umesh Kumar, DJS		
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	2:00:00 PM	
SARVESH KUMAR MATHUR		Vs.		KC MUKIM & ORS		Total Days spent :	0
<hr/>							
Case No.:	515/24	Case Id:	2508M08045	Referring Judge :	Ms. Vineeta Goyal, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	2:00:00 PM	
SHIVANI LEATHER CLOTHES		Vs.		JITENDER MISHRA		Total Days spent :	0
<hr/>							
Case No.:	3359/24	Case Id:	2508M07950	Referring Judge :	Sh. Manish Gupta, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE				Hearing Time :	2:00:00 PM	
KIRTI KHANATWAL		Vs.		LALIT MOHAN KHANATWAL		Total Days spent :	0
<hr/>							
Case No.:	80/25	Case Id:	2508M08042	Referring Judge :	Ms. Shruti Sharma-II, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	2:00:00 PM	
MANPREET KAUR		Vs.		KAMALDEEP		Total Days spent :	0
<hr/>							
Case No.:	170/19	Case Id:	2508M07988	Referring Judge :	Ms. Helly Fur Kaur, DJS		
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS				Hearing Time :	2:00:00 PM	
HARJEET KAUR		Vs.		JASMEET SINGH		Total Days spent :	0
<hr/>							
Case No.:	1217/24	Case Id:	2508M07975	Referring Judge :	Sh. Gaurav Goyal, DJS		
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS				Hearing Time :	2:00:00 PM	
STATE		Vs.		HOTAM SINGH		Total Days spent :	0
<hr/>							
Case No.:	584/25	Case Id:	2508M07972	Referring Judge :	Sh. Naveen Gupta, DHJS		
Case Type :	PARTITION : SUIT FOR PARTITION				Hearing Time :	2:00:00 PM	
HIMANSHI MAHAJAN		Vs.		MONICA		Total Days spent :	0

Cause List for Mediation Centre

Date : 02/08/2025

Case No.:	120/25	Case Id:	2508M07970	Referring Judge :	Sh. Naveen Gupta, DHJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	2:00:00 PM	
CHAMAN YADAV		Vs.		RAJAN RAWAT		Total Days spent :	0
Case No.:	10924/16	Case Id:	2508M07966	Referring Judge :	Sh. Jiten Mehra, DHJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	2:00:00 PM	
KULDEEP SINGH		Vs.		ANIL PANWAR		Total Days spent :	0
Case No.:	14676/16	Case Id:	2508M07965	Referring Judge :	Sh. Jiten Mehra, DHJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	2:00:00 PM	
ANIL PANWAR		Vs.		JAI SINGH		Total Days spent :	0
Case No.:	585/2023	Case Id:	2508M07964	Referring Judge :	Sh. Arun Sukhija, DHJS		
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	2:00:00 PM	
HARMEET KAUR		Vs.		CHARANDEEP SINGH		Total Days spent :	0
Case No.:	2319/19	Case Id:	2508M07959	Referring Judge :	Ms. Surabhi Sethi, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
M/S JANA SMALL FINANCE LTD		Vs.		RUKHSANA KHATOON		Total Days spent :	0
Case No.:	951/23	Case Id:	2508M07958	Referring Judge :	Sh. Rajesh Kumar Goel, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	2:00:00 PM	
SUNIL KUMAR GUPTA		Vs.		JMC PROJECTS INDIA LTD		Total Days spent :	0
Case No.:	6530/24	Case Id:	2508M07954	Referring Judge :	Sh. Sachin Sood, DHJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	2:00:00 PM	
KAMLA		Vs.		MCD		Total Days spent :	0
Case No.:	6529/24	Case Id:	2508M07952	Referring Judge :	Sh. Sachin Sood, DHJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	2:00:00 PM	
RAMVIR		Vs.		MCD		Total Days spent :	0
Case No.:	50/24	Case Id:	2508M08043	Referring Judge :	Ms. Ruchika Singla, DHJS		
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES				Hearing Time :	2:00:00 PM	
KARAMVEER KUMAR		Vs.		INDERJEET SINGH			

Cause List for Mediation Centre

Date : 02/08/2025

				Total Days spent :	0
Case No.:	12/2023	Case Id:	2508M08000	Referring Judge :	Sh. Manish Gupta, DHJS
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	2:00:00 PM
KIRTI KHANATWAL		Vs.	LALIT MOHAN KHANATWAL		
				Total Days spent :	0
Case No.:	1457/2017	Case Id:	2508M08089	Referring Judge :	Sh. Manish Gupta, DHJS
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	2:00:00 PM
VIVEK		Vs.	SIMMI SARPAL		
				Total Days spent :	0
Case No.:	91/20	Case Id:	2508M08088	Referring Judge :	Ms. Shruti Sharma-II, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM
MEENAKSHI		Vs.	PAWAN		
				Total Days spent :	0
Case No.:	44/22	Case Id:	2508M08086	Referring Judge :	Ms. Shivli Talwar, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM
POOJA		Vs.	SUMIT & ORS		
				Total Days spent :	0
Case No.:	193/21	Case Id:	2508M08085	Referring Judge :	Ms. Shruti Sharma-II, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM
GAGANDEEP KAUR		Vs.	AMARPAL SINGH		
				Total Days spent :	0
Case No.:	5/23	Case Id:	2508M08081	Referring Judge :	Sh. Gaurav Goyal, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	2:00:00 PM
STATE		Vs.	NIRANJAN SINGH		
				Total Days spent :	0
Case No.:	2655/23	Case Id:	2508M08079	Referring Judge :	Sh. Pranjal Gangwar, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
SHIVAM STEEL AGENCY		Vs.	SUTDHAR CREATION		
				Total Days spent :	0
Case No.:	11199/24	Case Id:	2508M08077	Referring Judge :	Ms. Ravisha Sidana, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
SHREE GOKULAM CHIT & FINANCE		Vs.	OM PRAKASH GUPTA		
				Total Days spent :	0
Case No.:	13484/24	Case Id:	2508M08076	Referring Judge :	Ms. Anugya Chauhan, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM

Cause List for Mediation Centre

Date : 02/08/2025

ROBUST AUTOCOMP PVT LTD

Vs. GEETANJALI TRADERS

Total Days spent : 0

Case No.: 240/21 **Case Id:** 2508M08006

Referring Judge : Sh. Arun Sukhija, DHJS

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.

Hearing Time : 2:00:00 PM

BHARTI

Vs. NEERAJ VASHISHTHA

Total Days spent : 0

Case No.: 377/21 **Case Id:** 2508M08004

Referring Judge : Ms. Susheel Bala Dagar, DHJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND

Hearing Time : 2:00:00 PM

PARVESH

Vs. NARESH KUMAR

Total Days spent : 0

Case No.: 78/2018 **Case Id:** 2508M08003

Referring Judge : Sh. Manish Gupta, DHJS

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.

Hearing Time : 2:00:00 PM

SUGANDHI AGGARWAL

Vs. COL RAMNEESH PAL SINGH

Total Days spent : 0

Case No.: 15553/16 **Case Id:** 2508M07983

Referring Judge : Ms. Shagun Sharma, DHJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT

Hearing Time : 2:00:00 PM

KISHOR ZARDA FACTORY PVT LTD

Vs. KISHOR OVERSEAS PVT LTD

Total Days spent : 0

Case No.: 257/17 **Case Id:** 2508M08001

Referring Judge : Sh. Manish Gupta, DHJS

Case Type : MATRIMONIAL : PETITION FOR DIVORCE

Hearing Time : 2:00:00 PM

COL RAMNEESH PAL SINGH

Vs. SUGANDHI AGGARWAL

Total Days spent : 0

Case No.: 164/21 **Case Id:** 2508M07984

Referring Judge : Ms. Shivli Talwar, DHS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 2:00:00 PM

JYOTI GAUTAM

Vs. ARVIND

Total Days spent : 0

Case No.: 813/24 **Case Id:** 2508M07998

Referring Judge : Ms. Ruchika Singla, DHJS

Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES

Hearing Time : 2:00:00 PM

RAMCHARAN BANSAL

Vs. SANJAY KACHHI & ORS

Total Days spent : 0

Case No.: 812/24 **Case Id:** 2508M08074

Referring Judge : Ms. Ruchika Singla, DHJS

Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES

Hearing Time : 2:00:00 PM

AJAY

Vs. SANJAY

Total Days spent : 0

Case No.: 570/23 **Case Id:** 2508M08073

Referring Judge : Sh. Sachin Sood, DHJS

Cause List for Mediation Centre

Date : 02/08/2025

Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	2:00:00 PM
MUNNI DEVI	Vs.	STATE		Total Days spent :	0
Case No.:	103/24	Case Id:	2508M08072	Referring Judge :	Ms. Shivali Sharma, DHJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM
SIDARTH CHUNGKHAM	Vs.	SUNNY DASS		Total Days spent :	0
Case No.:	85/22	Case Id:	2508M08064	Referring Judge :	Sh. Arun Sukhija, DHJS
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	2:00:00 PM
GARIMA ARORA	Vs.	LOKESH KUMAR		Total Days spent :	0
Case No.:	6/25	Case Id:	2508M08062	Referring Judge :	Sh. Arun Sukhija, DHJS
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	2:00:00 PM
GARIMA ARORA	Vs.	LOKESH KUMAR		Total Days spent :	0
Case No.:	37/20	Case Id:	2508M08061	Referring Judge :	Ms. Helly Fur Kaur, DJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM
HARJEET KAUR	Vs.	JASMEET SINGH		Total Days spent :	0
Case No.:	477/25	Case Id:	2508M07996	Referring Judge :	Ms. Anugya Chauhan, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
CENTRAL BANK OF INDIA	Vs.	HARSH CHANNA		Total Days spent :	0
Case No.:	411/18	Case Id:	2508M07991	Referring Judge :	Ms. Shruti Sharma-II, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM
DIVYA BANSAL	Vs.	GAURAV JAIN		Total Days spent :	0
Case No.:	119/16	Case Id:	2508M07989	Referring Judge :	Sh. Vivek Kumar Aggarwal, DJS
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC			Hearing Time :	2:00:00 PM
MST ANEESHA SIDDIQUI	Vs.	VED PRAKASH BAGGA		Total Days spent :	0
Case No.:	14591/16	Case Id:	2508M07963	Referring Judge :	Sh. Jiten Mehra, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND			Hearing Time :	2:00:00 PM
KULDEEP SINGH	Vs.	ANIL PANWAR		Total Days spent :	0

Cause List for Mediation Centre

Date : 02/08/2025

Case No.:	367/25	Case Id:	2508M08002	Referring Judge :	Ms. Shaina Goyal, DJS	Hearing Time :	2:00:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
AAFREEN		Vs.	ABDUL AJIM			Total Days spent :	0
Case No.:	2946/19	Case Id:	2508M07949	Referring Judge :	Ms. Urvi Gupta, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
IT KUMAR		Vs.	VINOD KUMAR			Total Days spent :	0
Case No.:	10197/16	Case Id:	2507M07014	Referring Judge :	Ms. Anshul Singhal, DJS	Hearing Time :	2:00:00 PM
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS						
LALIT PRATAP SHARMA		Vs.	NITIN SABBARWAL			Total Days spent :	7
Case No.:	200/24	Case Id:	2508M07942	Referring Judge :	Sh. S.S. Rathi, DHJS	Hearing Time :	2:00:00 PM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)						
RAMESH BRIJ LAL SANTANI		Vs.	VIRENDER KUMAR JAIN			Total Days spent :	0
Case No.:	348/25	Case Id:	2508M07948	Referring Judge :	Sh. Rajesh Kumar Goel, DHJS	Hearing Time :	2:00:00 PM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)						
RAMESH BRIJ LAL SANTANI		Vs.	VISHAL AGGARWAL			Total Days spent :	0
Case No.:	580/25	Case Id:	2508M07944	Referring Judge :	Sh. Sachin Sood, DHJS	Hearing Time :	2:00:00 PM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT						
RAJ BIR		Vs.	MCD			Total Days spent :	0
Case No.:	87/23	Case Id:	2508M07941	Referring Judge :	Sh. Manish Gupta, DHJS	Hearing Time :	2:00:00 PM
Case Type :	CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS						
SHARAD RAJWANSHI		Vs.	SEEMA RAJWANSHI			Total Days spent :	0
Case No.:	1299/19	Case Id:	2508M07940	Referring Judge :	Ms. Ravisha Sidana, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
AJAY SHARMA		Vs.	MUKESH JOHRI			Total Days spent :	0
Case No.:	584/25	Case Id:	2508M07946	Referring Judge :	Sh. Sachin Sood, DHJS	Hearing Time :	2:00:00 PM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT						
RAJU		Vs.	MCD			Total Days spent :	0

Cause List for Mediation Centre

Date : 02/08/2025

Case No.:	20/22	Case Id:	2508M08087	Referring Judge :	Ms. Shivli Talwar, DJS	Hearing Time :	2:30:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
GARIMA ARORA		Vs.		LOKESH KUMAR		Total Days spent :	0
Case No.:	168/17	Case Id:	2508M07961	Referring Judge :	Sh. Gaurav Goyal, DJS	Hearing Time :	2:30:00 PM
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS						
STATE		Vs.		AAKASH GUPTA		Total Days spent :	0
Case No.:	107/2018	Case Id:	2508M08040	Referring Judge :	Sh. Neeraj Sharma, DHJS	Hearing Time :	3:00:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND						
RAJ KUMAR		Vs.		PARDEEP KUMAR		Total Days spent :	0
Case No.:	22/24	Case Id:	2508M08038	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS	Hearing Time :	3:00:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
INDU		Vs.		NARMADA		Total Days spent :	0
Total :	127						

Mediator : Sh. Ankur Jain, DHJS

Case No.:	768/24	Case Id:	2507M06365	Referring Judge :	Sh. Sachin Gupta, DHJS	Hearing Time :	2:00:00 PM
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES						
SUSHILA DEVI & ANR		Vs.		SUDHIR SINGH & ORS		Total Days spent :	14
Case No.:	78/22	Case Id:	2507M07027	Referring Judge :	Ms. Goma Dabas Gupta, DHJS	Hearing Time :	2:00:00 PM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT						
YOUNG GRADUATE & CO & ANR		Vs.		OM LOGISTICS LTD		Total Days spent :	7
Case No.:	305/24	Case Id:	2507M07041	Referring Judge :	Ms. Aditi Chaudhary, DHJS	Hearing Time :	2:00:00 PM
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.						
SABHIYA		Vs.		VISHAL BHATT		Total Days spent :	7
Total :	3						

Mediator : Sh. Devendra Kumar Sharma, DHJS

Case No.:	4767/24	Case Id:	2507M06373	Referring Judge :	Ms. Arushi Parwal, DJS
				Page No. :	40

Cause List for Mediation Centre

Date : 02/08/2025

Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
NEW JANSEVA CO OPERATIVE URBAN T/C SOCIETY	Vs.	LAXMAN GIRI	
Total Days spent :			14
Case No.:	446/25	Case Id:	2507M06388
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Referring Judge :	Sh. Rajesh Kumar Goel, DHJS
TATA CAPITAL LTD	Vs.	BUSHRA INFRATECH PVT LTD	Hearing Time : 2:00:00 PM
Total Days spent :			14
Case No.:	170/25	Case Id:	2507M06384
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Referring Judge :	Sh. Rajesh Kumar Goel, DHJS
TATA CAPITAL LTD	Vs.	KULWANT SINGH	Hearing Time : 2:00:00 PM
Total Days spent :			14
Total : 3			

Mediator : Sh. Dharamvir Gupta, Advocate

Case No.:	11771/16	Case Id:	2507M06476
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT	Referring Judge :	Sh. Jiten Mehra, DHJS
RAJINDER KUMAR BIDANEY	Vs.	SHARDA DEVI	Hearing Time : 2:00:00 PM
Total Days spent :			14
Case No.:	11770/16	Case Id:	2507M06477
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Referring Judge :	Sh. Jiten Mehra, DHJS
SHARDA DEVI	Vs.	RAJINDER KUMAR BIDANEY	Hearing Time : 2:00:00 PM
Total Days spent :			14
Total : 2			

Mediator : Sh. Harsh Gupta, Advocate

Case No.:	38/19	Case Id:	2507M07260
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Referring Judge :	Ms. Goma Dabas Gupta, DHJS
GURBUX SINGH	Vs.	KIRANJEET KAUR	Hearing Time : 12:30:00 AM
Total Days spent :			7
Case No.:	321/24	Case Id:	2507M07259
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS
ISHA PARVEEN	Vs.	MOHD HILAL	Hearing Time : 12:30:00 AM
Total Days spent :			7
Case No.:	8/24	Case Id:	2505M04637
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC	Referring Judge :	Ms. Richa Sharma, DJS
			Hearing Time : 12:30:00 AM

Cause List for Mediation Centre

Date : 02/08/2025

SUNITA SETHI

Vs. RAJAN MONGA

Total Days spent : 70

Case No.: 107/24

Case Id: 2507M05633

Referring Judge :

Ms. Deepika Goyal Shokeen, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 10:00:00 AM

PREETI KUMARI

Vs. AAKASH KUSHWAH & ORS

Total Days spent : 28

Case No.: 325/22

Case Id: 2505M04928

Referring Judge :

Ms. Shivli Talwar, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 12:00:00 PM

NEELAM GUPTA

Vs. BHANU GUPTA & ORS

Total Days spent : 63

Case No.: 53/25

Case Id: 2507M07045

Referring Judge :

Ms. Shivali Sharma, DHJS

Case Type : PARTITION : SUIT FOR PARTITION

Hearing Time : 12:00:00 PM

GLORY BHATTI

Vs. SHRIN JAMES

Total Days spent : 7

Case No.: 6/24

Case Id: 2505M04640

Referring Judge :

Ms. Richa Sharma, DJS

Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC

Hearing Time : 12:30:00 PM

SUNITA SETHI

Vs. MAHESH CHAND JAIN

Total Days spent : 70

Case No.: 5/24

Case Id: 2505M04635

Referring Judge :

Ms. Richa Sharma, DJS

Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC

Hearing Time : 12:30:00 PM

SUNITA SETHI

Vs. MAHESH KUMAR

Total Days spent : 70

Case No.: 422/25

Case Id: 2507M07046

Referring Judge :

Ms. Shivali Sharma, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 12:30:00 PM

M/S DFS AGRIFOODS PVT LTD

Vs. M/S MOOS SPRING DAIRY FARM PVT LTD

Total Days spent : 7

Case No.: 7/24

Case Id: 2505M04633

Referring Judge :

Ms. Richa Sharma, DJS

Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC

Hearing Time : 12:30:00 PM

SUNITA SETHI

Vs. ANIL KUMAR

Total Days spent : 70

Case No.: 259/24

Case Id: 2507M07022

Referring Judge :

Sh. Sachin Gupta, DHJS

Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES

Hearing Time : 1:00:00 PM

JAI PRAKASH MITTAL

Vs. ARJUN & ORS

Total Days spent : 7

Case No.: 753/24

Case Id: 2507M05574

Referring Judge :

Sh. Satish Kumar, DHJS

Cause List for Mediation Centre

Date : 02/08/2025

Case Type :	PARTITION : SUIT FOR PARTITION	Hearing Time :	10:00:00 PM
RANI	Vs. RAJU & ORS	Total Days spent :	28
Case No.:	238/24	Case Id:	2505M04940
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS	Referring Judge :	Ms. Shaina Goyal, DJS
STATE	Vs. MOHD ADNAN	Hearing Time :	10:30:00 PM
		Total Days spent :	63
Case No.:	5009/19	Case Id:	2507M05561
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Shreya Singh, DJS
PRADEEP GUPTA	Vs. ANJU KABRA	Hearing Time :	11:00:00 PM
		Total Days spent :	28
Total :	14		

Mediator : Sh. J.S. Kalra, Advocate

Case No.:	2066/24	Case Id:	2507M06446	Referring Judge :	Sh. Rinku Jain, DJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time :	12:30:00 PM		
KUSUM LATA GUPTA	Vs. TARA RANI YADAV	Total Days spent :	12		
Case No.:	01/25	Case Id:	2507M06453	Referring Judge :	Sh. Rinku Jain, DJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT	Hearing Time :	12:30:00 PM		
TARA RANI YADAV	Vs. KUSUM LATA GUPTA	Total Days spent :	12		
Total :	2				

Mediator : Sh. J.S. Rawat, Advocate

Case No.:	1111/18	Case Id:	2507M07263	Referring Judge :	Ms. Goma Dabas Gupta, DHJS
Case Type :	PARTITION : SUIT FOR PARTITION	Hearing Time :	12:00:00 AM		
RAMESH KUMAR	Vs. SUMAN	Total Days spent :	7		
Case No.:	8069/16	Case Id:	2507M07258	Referring Judge :	Ms. Goma Dabas Gupta, DHJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Hearing Time :	12:30:00 AM		
M/S NIKO PREFAB BUILDING SYSTEMS	Vs. M/S MOVIE TIME CINEPLEX PVT LTD	Total Days spent :	7		
Case No.:	4/25	Case Id:	2507M06346	Referring Judge :	Sh. Ajay Gupta, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Hearing Time :	12:00:00 PM		

Cause List for Mediation Centre

Date : 02/08/2025

WEAR WELL INDIA

Vs. KOHINOOR RIBBON FACTORY

Total Days spent : 14

Case No.: 314/24

Case Id: 2507M06347

Referring Judge :

Sh. Ajay Gupta, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 12:00:00 PM

KOHINOOR RIBBON FACTORY

Vs. WEAR WELL INDIA

Total Days spent : 14

Case No.: 1264/24

Case Id: 2507M07038

Referring Judge :

Sh. Arun Sukhija, DHJS

Case Type : MATRIMONIAL : PETITION FOR DIVORCE

Hearing Time : 12:00:00 PM

SONU KUMAR

Vs. SUNITA

Total Days spent : 7

Case No.: 2324/23

Case Id: 2507M06349

Referring Judge :

Ms. Divya Gupta, DJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT

Hearing Time : 12:30:00 PM

FASIH AHMAD

Vs. MOHD ASIM

Total Days spent : 14

Case No.: 975/22

Case Id: 2507M07020

Referring Judge :

Sh. Sachin Gupta, DHJS

Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES

Hearing Time : 12:45:00 PM

RAVINDER

Vs. RASHIK LAL KAMAT

Total Days spent : 7

Case No.: 4366/20

Case Id: 2507M05552

Referring Judge :

Ms. Ravisha Sidana, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

M/S BANSAL CREDIT LTD

Vs. MAHESH CHAND

Total Days spent : 28

Case No.: 114/2025

Case Id: 2507M06357

Referring Judge :

Sh. Pritam Singh, DHJS

Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES

Hearing Time : 2:15:00 PM

DALIP TANEJA

Vs. SUSHANT BHATIA

Total Days spent : 14

Case No.: 1412/17

Case Id: 2507M06351

Referring Judge :

Sh. Shiv Kumar, DHJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND

Hearing Time : 2:30:00 PM

DAYAL PRAKASH VERMA

Vs. PRADEEP KUMAR VERMA

Total Days spent : 14

Case No.: 105/2024

Case Id: 2507M06986

Referring Judge :

Ms. Shivli Talwar, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 3:00:00 PM

RAKHI GAHNOLIA

Vs. PAWAN PAHALWARIA

Total Days spent : 7

Case No.: 09/21

Case Id: 2505M04907

Referring Judge :

Ms. Charu Aggarwal, DHJS

Cause List for Mediation Centre

Date : 02/08/2025

Case Type :	CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS	Hearing Time :	3:30:00 PM
MANUJ BHARDWAJ	Vs. SUKHPREET KAUR BHARDWAJ	Total Days spent :	63
Case No.:	300/25	Case Id:	2507M06400
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Referring Judge :	Sh. Arvind Bansal, DHJS
RAVINDER SOLANKI	Vs. KARISHMA	Hearing Time :	11:00:00 PM
		Total Days spent :	14
Case No.:	876/25	Case Id:	2507M07034
Case Type :	CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS	Referring Judge :	Sh. Arun Sukhija, DHJS
PAWAN	Vs. DEEPIKA KASANA	Hearing Time :	11:45:00 PM
		Total Days spent :	7
Total :	14		

Mediator : Sh. Mayank Mehandru, Advocate

Case No.:	185/25	Case Id:	2505M04624	Referring Judge :	Ms. Helly Fur Kaur, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	12:00:00 PM
LAXMI	Vs. VINOD & ORS	Total Days spent :	70		
Case No.:	905/20	Case Id:	2507M05630	Referring Judge :	Sh. Shashank Nandan Bhatt, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	12:30:00 PM
STATE	Vs. SHUBHAM SARDANA	Total Days spent :	28		
Case No.:	1056/20	Case Id:	2507M05830	Referring Judge :	Ms. Alka Singh, DJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	12:30:00 PM
DAYA CHAND YADAV	Vs. HANSRAJ YADAV	Total Days spent :	21		
Case No.:	1282/18	Case Id:	2505M04953	Referring Judge :	Ms. Goma Dabas Gupta, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND			Hearing Time :	2:00:00 PM
KIRAN MAGGO	Vs. RUKMANI DEVI & ORS	Total Days spent :	63		
Case No.:	384/18	Case Id:	2507M06355	Referring Judge :	Ms. Shruti Sharma-II, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM
AANCHAL GUPTA	Vs. MONA GUPTA	Total Days spent :	14		
Case No.:	104/21	Case Id:	2507M06325	Referring Judge :	Sh. Manish Gupta, DHJS

Cause List for Mediation Centre

Date : 02/08/2025

Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Hearing Time :	2:30:00 PM
PRIYANKA AHUJA	Vs.	SAMEER AHUJA	
		Total Days spent :	14
Case No.:	4614/22	Case Id:	2507M06354
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	Referring Judge :	Sh. Gaurav Goyal, DJS
STATE	Vs.	PAWAN KUMAR	Hearing Time : 3:00:00 PM
		Total Days spent :	14
Case No.:	428/25	Case Id:	2507M06996
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	Referring Judge :	Ms. Mahima Rai Singh, DHJS
STATE	Vs.	DUNI CHAND KANOJIA	Hearing Time : 3:00:00 PM
		Total Days spent :	7
Case No.:	235/25	Case Id:	2507M05626
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Referring Judge :	Sh. Ashutosh Kumar, DHJS
STATE BANK OF INDIA	Vs.	BANSHI LAL SHAH	Hearing Time : 3:00:00 PM
		Total Days spent :	28
Case No.:	440/19	Case Id:	2507M06475
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Referring Judge :	Ms. Tyagita Singh, DHJS
CHANDNI	Vs.	DEEPAK	Hearing Time : 3:00:00 PM
		Total Days spent :	14
Case No.:	221/20	Case Id:	2507M06330
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS	Referring Judge :	Ms. Gita, DJS
STATE	Vs.	LALIT KUMAR	Hearing Time : 3:00:00 PM
		Total Days spent :	14
Case No.:	337/25	Case Id:	2507M05562
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Referring Judge :	Sh. Lalit Kumar, DJS
SUNITA SUVANSIA	Vs.	NEELAM GERA & ORS	Hearing Time : 3:00:00 PM
		Total Days spent :	28
Case No.:	485/24	Case Id:	2507M06419
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	Referring Judge :	Sh. Abhishek Goyal, DHJS
CHARAN SINGH	Vs.	RAM SHYAM	Hearing Time : 4:00:00 PM
		Total Days spent :	14
Case No.:	165/25	Case Id:	2505M04380
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Referring Judge :	Sh. Aakash Sharma, DJS
ASHWANI KUMAR GUPTA	Vs.	ANIL CHAWLA	Hearing Time : 4:00:00 PM
		Total Days spent :	77

Cause List for Mediation Centre

Date : 02/08/2025

Case No.:	429/23	Case Id:	2507M05954	Referring Judge :	Sh. Naveen Arora, DHJS	Hearing Time :	11:00:00 PM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT						
KASHISH KALRA		Vs.	GURMEET KAUR			Total Days spent :	21
<hr/>							
Case No.:	177/24	Case Id:	2507M07001	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS	Hearing Time :	11:00:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
SEEMA		Vs.	AMIT KUAMR			Total Days spent :	7
<hr/>							
Total :	16						

Mediator : Sh. Pramod Saxena, Advocate

Case No.:	354/19	Case Id:	2507M05815	Referring Judge :	Sh. Manuj Kaushal, DJS	Hearing Time :	11:00:00 AM
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS						
STATE		Vs.	YUSUF			Total Days spent :	21
<hr/>							
Case No.:	1299/24	Case Id:	2507M06328	Referring Judge :	Sh. Devendra Kumar Sharma, DHJS	Hearing Time :	11:00:00 AM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)						
M/S MAHIMA TRADING COMPANY		Vs.	M/S GK ENTERPRISES			Total Days spent :	14
<hr/>							
Case No.:	5574/19	Case Id:	2507M06418	Referring Judge :	Ms. Surabhi Sethi, DJS	Hearing Time :	11:00:00 AM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
SHREE KRISHNA SEC AUTO PVT LTD		Vs.	APEX POWER PROJECTS PVT LTD			Total Days spent :	14
<hr/>							
Case No.:	128/25	Case Id:	2507M05947	Referring Judge :	Sh. Gorakh Nath Pandey, DHJS	Hearing Time :	12:00:00 PM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)						
SHILPA KHANNA		Vs.	IRFAN KHAN			Total Days spent :	21
<hr/>							
Case No.:	126/25	Case Id:	2507M05946	Referring Judge :	Sh. Gorakh Nath Pandey, DHJS	Hearing Time :	12:00:00 PM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)						
SHILPA KHANNA		Vs.	MOHD SHABIR			Total Days spent :	21
<hr/>							
Case No.:	531/23	Case Id:	2507M06369	Referring Judge :	Sh. Lalit Kumar, DJS	Hearing Time :	12:00:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY						
VINTAGE CREDIT & LEASING PVT LTD		Vs.	KANTIKEY SINGH			Total Days spent :	14

Cause List for Mediation Centre

Date : 02/08/2025

Case No.:	190/23	Case Id:	2507M06481	Referring Judge :	Sh. Sumeet Anand, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	12:00:00 PM	
SUMITRA DEVI		Vs.		VIDYA DEVI		Total Days spent :	14
Case No.:	383/25	Case Id:	2507M05554	Referring Judge :	Sh. Naresh Kumar Laka, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	12:00:00 PM	
NAGENDER PANDEY		Vs.		M/S CARIANO TELECOM & ANR		Total Days spent :	28
Case No.:	1857/24	Case Id:	2507M06307	Referring Judge :	Sh. Sunil Khatri, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	2:00:00 PM	
ZUBAIDA BEGUM		Vs.		NAZMA BEGUM		Total Days spent :	14
Case No.:	277/24	Case Id:	2505M04634	Referring Judge :	Sh. Shiv Kumar, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	2:00:00 PM	
AMARJEET SINGH UPPAL		Vs.		DARSHNA RANI GROVER		Total Days spent :	70
Case No.:	1720/24	Case Id:	2507M05819	Referring Judge :	Sh. Aakash Sharma, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	2:00:00 PM	
M/S V G MARKETING PVT LTD		Vs.		M/S CMG INTERNATIONAL		Total Days spent :	21
Case No.:	970/17	Case Id:	2507M06335	Referring Judge :	Sh. Naveen Gupta, DHJS		
Case Type :	PARTITION : SUIT FOR PARTITION				Hearing Time :	2:00:00 PM	
PARAMJIT KAUR		Vs.		KULDIP KAUR & ORA		Total Days spent :	14
Case No.:	6271/20	Case Id:	2507M06990	Referring Judge :	Ms. Ravisha Sidana, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
ABDUL MAROOF SIDDIQUI		Vs.		GURSONS TRAVEL PVT LTD & ORS		Total Days spent :	7
Case No.:	97/24	Case Id:	2507M07236	Referring Judge :	Sh. Sachin Gupta, DHJS		
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES				Hearing Time :	2:00:00 PM	
SHRI RAM GENERAL INSURANCE CO LTD		Vs.		ANSHOO GROVER		Total Days spent :	7
Case No.:	27/22	Case Id:	2507M07035	Referring Judge :	Ms. Upasana Satija, DJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	2:00:00 PM	
DINESH DUA		Vs.		AHSOK GUPTA		Total Days spent :	7

Cause List for Mediation Centre

Date : 02/08/2025

Case No.:	87/23	Case Id:	2507M06961	Referring Judge :	Ms. Neha Pandey, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	2:30:00 PM	
REENA KUMARI & ORS			Vs.	ASHOK SUKHIJA & ORS			
						Total Days spent :	7

Case No.:	9406/21	Case Id:	2503M01868	Referring Judge :	Ms. Nitika, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	3:00:00 PM	
VISHAL PIPES LTD			Vs.	A V CONSTRUCTION CO			
						Total Days spent :	154

Total : 17

Mediator : Sh. Purender Lakra, Advocate

Case No.:	323/24	Case Id:	2507M07867	Referring Judge :	Ms. Aditi Chaudhary, DHJS		
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	10:00:00 AM	
ANJALI GUPTA			Vs.	AJAY GUPTA			
						Total Days spent :	3

Total : 1

Mediator : Sh. Rajesh K. Gupta, Advocate

Case No.:	1788/22	Case Id:	2507M05631	Referring Judge :	Ms. Pooja Yadav, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	12:00:00 PM	
LAXMI			Vs.	RINKU			
						Total Days spent :	28

Case No.:	9942/16	Case Id:	2505M03808	Referring Judge :	Sh. Anil Chandhel, DHJS		
Case Type :	PARTITION : SUIT FOR PARTITION				Hearing Time :	12:30:00 PM	
GAGANDEEP KAUR			Vs.	JAGDISH KAUR & ANR			
						Total Days spent :	91

Case No.:	274/24	Case Id:	2505M04373	Referring Judge :	Ms. Aditi Chaudhary, DHJS		
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	12:30:00 PM	
KOMAL KHATRI			Vs.	SAHIL DAHIYA			
						Total Days spent :	77

Case No.:	1780/23	Case Id:	2505M03917	Referring Judge :	Ms. Meena Chauhan, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
M/S MUTHOOT FINANCE LTD			Vs.	NARENDER KUMAR			
						Total Days spent :	91

Case No.:	1887/23	Case Id:	2505M03918	Referring Judge :	Ms. Meena Chauhan, DJS		
						Page No. :	40

Cause List for Mediation Centre

Date : 02/08/2025

Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
M/S MUTHOOT FINANCE LTD	Vs.	NARENDER KUMAR	
Total Days spent :			91
Case No.:	1172/18	Case Id:	2507M06962
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND	Referring Judge :	Ms. Goma Dabas Gupta, DHJS
ARUN GOEL	Vs.	RAKHI CHAUDHARY	Hearing Time : 2:00:00 PM
Total Days spent :			7
Case No.:	272/23	Case Id:	2507M06988
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Referring Judge :	Sh. Kautuk, DJS
M/S REWARI KIRYANA STORE	Vs.	M/S BASO HOSPITALITY & ORS	Hearing Time : 11:30:00 PM
Total Days spent :			7
Case No.:	895/24	Case Id:	2507M05940
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND	Referring Judge :	Sh. Sumeet Anand, DHJS
RAJ KUMAR GUPTA	Vs.	RENU	Hearing Time : 11:30:00 PM
Total Days spent :			21
Total : 8			

Mediator : Sh. Rajesh Kumar Goel, DHJS

Case No.:	898/24	Case Id:	2507M06218
Case Type :	PARTITION : SUIT FOR PARTITION	Referring Judge :	Sh. Shiv Kumar, DHJS
S RAVINDER SINGH	Vs.	MANJEET KAUR	Hearing Time : 2:00:00 PM
Total Days spent :			15
Case No.:	892/22	Case Id:	2507M06220
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT	Referring Judge :	Sh. Vinay Singhal, DHJS
SOHAN LAL	Vs.	CHANDRO & ORS	Hearing Time : 2:00:00 PM
Total Days spent :			15
Total : 2			

Mediator : Sh. Rakesh Kumar Gupta, Advocate

Case No.:	253/24	Case Id:	2507M07268
Case Type :	MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL	Referring Judge :	Ms. Aditi Chaudhary, DHJS
SUNAKSHI	Vs.	PARAS KOHLI	Hearing Time : 12:30:00 AM
Total Days spent :			7
Case No.:	2730/23	Case Id:	2507M07269
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE	Referring Judge :	Ms. Aditi Chaudhary, DHJS
Hearing Time :			12:30:00 AM

Cause List for Mediation Centre

Date : 02/08/2025

PARAS KOHLI

Vs. SUNAKSHI

Total Days spent : 7

Case No.: 4234/24 **Case Id:** 2507M07229

Referring Judge : Ms. Goma Dabas Gupta, DHJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT

Hearing Time : 11:00:00 AM

HARPIYARI

Vs. SHIV RAJ TYAGI & ORS

Total Days spent : 7

Case No.: 3094/23 **Case Id:** 2505M04421

Referring Judge : Ms. Sukriti Jha, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 11:30:00 AM

M/S DR & SONS

Vs. JOGINDER BHALLA

Total Days spent : 77

Case No.: 419/25 **Case Id:** 2507M05820

Referring Judge : Sh. Sachin Sood, DHJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 12:00:00 PM

RAJVEER SHARMA

Vs. VENKAT GOENKA

Total Days spent : 21

Case No.: 604/17 **Case Id:** 2507M06308

Referring Judge : Ms. Shivli Talwar, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 12:00:00 PM

TANU KHAJOTIYA

Vs. SONU KHAJOTIYA

Total Days spent : 14

Case No.: 358/23 **Case Id:** 2507M06309

Referring Judge : Ms. Shivli Talwar, DJS

Case Type : MATRIMONIAL : MATRIMONIAL OTHERS

Hearing Time : 12:00:00 PM

TANU KHAJOTIYA

Vs. SONU KHAJOTIYA

Total Days spent : 14

Case No.: 28/22 **Case Id:** 2507M06442

Referring Judge : Sh. Naveen Kumar Kashyap, DJS

Case Type : MATRIMONIAL : PETITION FOR DIVORCE

Hearing Time : 12:30:00 PM

JOHNEY CHAND

Vs. JYOTI RANI CHAND

Total Days spent : 14

Case No.: 439/25 **Case Id:** 2507M06376

Referring Judge : Sh. Ashutosh Kumar, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 12:30:00 PM

GSI ENTERPRISES PVT LTD

Vs. KAMLADITYYA CONSTRUCTION PVT LTD & ORS

Total Days spent : 14

Case No.: 167/25 **Case Id:** 2507M05573

Referring Judge : Ms. Ruchika Singla, DHJS

Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES

Hearing Time : 12:30:00 PM

HIMANSHI

Vs. RIHAN

Total Days spent : 28

Case No.: 10905/17 **Case Id:** 2507M06329

Referring Judge : Ms. Gita, DJS

Cause List for Mediation Centre

Date : 02/08/2025

Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time :	12:30:00 PM
DOLLY	Vs.	LALIT SAHU @ LALIT KUMAR	
Total Days spent :			14
Case No.:	438/25	Case Id:	2507M06375
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Referring Judge :	Sh. Ashutosh Kumar, DHJS
GSI ENTERPRISES PVT LTD	Vs.	SANJAY KUMAR JINDAL	Hearing Time : 2:00:00 PM
Total Days spent :			14
Case No.:	11/22	Case Id:	2505M04425
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Referring Judge :	Ms. Disha Singh, DJS
GURNAM KAUR	Vs.	PARAMJIT SINGH	Hearing Time : 2:00:00 PM
Total Days spent :			77
Case No.:	643/19	Case Id:	2505M04358
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND	Referring Judge :	Ms. Disha Singh, DJS
GURNAM KAUR	Vs.	PARAMJEET SINGH	Hearing Time : 2:00:00 PM
Total Days spent :			77
Case No.:	1539/24	Case Id:	2507M07054
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS
ANARANYA YADAV	Vs.	JYOTI DESHWAL YADAV	Hearing Time : 11:00:00 PM
Total Days spent :			7
Case No.:	52/24	Case Id:	2507M07055
Case Type :	CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS
AANRANYA YADAV	Vs.	JYOTI DESHWAL YADAV	Hearing Time : 11:00:00 PM
Total Days spent :			7
Total : 16			

Mediator : Sh. Rashid Hashmi, Advocate

Case No.:	81/25	Case Id:	2507M07193
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Referring Judge :	Ms. Aditi Chaudhary, DHJS
SAMRATH KATHURIA	Vs.	KHUSHNEET KATHURIA	Hearing Time : 12:00:00 PM
Total Days spent :			5
Case No.:	946/22	Case Id:	2505M04915
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND	Referring Judge :	Sh. Jiten Mehra, DHJS
RAM KISHAN VERMA	Vs.	NITIN VERMA	Hearing Time : 12:00:00 PM
Total Days spent :			63
Case No.:	2247/22	Case Id:	2507M06368
		Referring Judge :	Sh. Arun Sukhija, DHJS

Cause List for Mediation Centre

Date : 02/08/2025

Case Type : MATRIMONIAL : PETITION FOR DIVORCE

Hearing Time : 2:00:00 PM

PRADEEP SURI

Vs. SIMMI SURI

Total Days spent : 14

Case No.: 2938/24

Case Id: 2507M06479

Referring Judge :

Ms. Arushi Parwal, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

THE KANGRA CO OPERATIVE BANK LTD

Vs. RAJ PAL SINGH BISHT

Total Days spent : 14

Case No.: 2237/22

Case Id: 2505M04909

Referring Judge :

Sh. Arun Sukhija, DHJS

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.

Hearing Time : 2:00:00 PM

RITIN BEHL

Vs. RICHA MALHOTRA

Total Days spent : 63

Case No.: 222/23

Case Id: 2507M05956

Referring Judge :

Ms. Aditi Chaudhary, DHJS

Case Type : MATRIMONIAL : MATRIMONIAL OTHERS

Hearing Time : 2:00:00 PM

KOMAL

Vs. LAKHAN PAL MEENA

Total Days spent : 21

Case No.: 9/24

Case Id: 2507M07023

Referring Judge :

Sh. Sachin Gupta, DHJS

Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES

Hearing Time : 2:00:00 PM

MEHUL GIRI

Vs. HARSH SINGH & ORS

Total Days spent : 7

Case No.: 15323/17

Case Id: 2507M07011

Referring Judge :

Ms. Richika Tyagi, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

RAHUL JINDAL

Vs. SHIVANI MONGIA

Total Days spent : 7

Case No.: 1271/24

Case Id: 2507M07036

Referring Judge :

Sh. Anil Kumar Sisodia, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 2:00:00 PM

VANSH ELECTROCHEMCICAL DEVICES PVT TLD

Vs. GEEP INDUSTRIES INDIA PVT LTD & ORS

Total Days spent : 7

Case No.: 944/24

Case Id: 2507M06507

Referring Judge :

Sh. Ashutosh Kumar, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 2:00:00 PM

M/S AUSHADHI HERBAL

Vs. M/S LUCKY NUTRITION

Total Days spent : 14

Total : 10

Mediator : Sh. Ravinder Kr. Gupta, Advocate

Case No.: 700/25

Case Id: 2505M04707

Referring Judge :

Sh. Kautuk, DJS

Cause List for Mediation Centre

Date : 02/08/2025

Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	12:30:00 PM
CHANDER BHAN	Vs.	ANITA	Total Days spent :		70
Case No.:	2558/22	Case Id:	2505M04938	Referring Judge :	Ms. Pooja Yadav, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM
ANJALI ANAND	Vs.	ABHISHEK & ORS	Total Days spent :		63
Case No.:	1371/19	Case Id:	2507M05827	Referring Judge :	Sh. Kautuk, DJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	2:00:00 PM
DEVENDER KUMAR	Vs.	SHARWAN KUMAR	Total Days spent :		21
Case No.:	52/24	Case Id:	2507M05943	Referring Judge :	Ms. Helly Fur Kaur, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM
SALMA BANO	Vs.	IZHAAR	Total Days spent :		21
Case No.:	292/24	Case Id:	2507M07017	Referring Judge :	Sh. S.S. Rathi, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:00:00 PM
RAMESH BRIJ LAL SANTANI	Vs.	ANITA DALMIA	Total Days spent :		7
Case No.:	347/24	Case Id:	2507M07266	Referring Judge :	Ms. Vineeta Goyal, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:00:00 PM
PUNJAB NATIONAL BANK	Vs.	GULSHAN KUMAR BHASIN	Total Days spent :		7
Case No.:	688/23	Case Id:	2507M07015	Referring Judge :	Sh. Naresh Kumar Malhotra, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:00:00 PM
MOHAN MEAKIN LTD	Vs.	MOHAN LAL GUPTA	Total Days spent :		7
Case No.:	693/23	Case Id:	2507M07048	Referring Judge :	Sh. Ashutosh Kumar, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:00:00 PM
MOHAN MEAKINGS LTD	Vs.	JAIN DEPARTMENTAL STORE	Total Days spent :		7
Case No.:	30/22	Case Id:	2505M04645	Referring Judge :	Ms. Pooja Yadav, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:30:00 PM
REKHA	Vs.	RAJU	Total Days spent :		70

Cause List for Mediation Centre

Date : 02/08/2025

Case No.:	29/24	Case Id:	2505M04920	Referring Judge :	Sh. Murari Prasad Singh, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	2:30:00 PM
MADHU RANI		Vs.		RAVINDER KUMAR	
Total Days spent :					63
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Total : 10					
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Mediator : Sh. Vidya Prakash, DHJS

Case No.:	998/22	Case Id:	2507M06729	Referring Judge :	Sh. Ashutosh Kumar, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	12:30:00 PM
M/S OSSIYAMAA TIMBER		Vs.		M/S BHARTI TIMBER	
Total Days spent :					11
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Total : 1					
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Mediator : Sh. Vinod Gaur, Advocate

Case No.:	435/22	Case Id:	2507M07673	Referring Judge :	Sh. Dev Saroha, DJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	11:00:00 AM
NEETU DEVI		Vs.		DUSIB	
Total Days spent :					4
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Total : 1					
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